

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 08/05/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Singh, Adv.
Mr. M.M. Kashyap, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.

Ms. Abha R. Sharma, Adv.

UPON hearing counsel the Court made the following
ORDER

Learned Counsel Ms. Abha R. Sharma appearing for respondents proposes to file vakalatnama for respondent Nos.15, 22, 23 and 24 and seeks time to file counter affidavit. Six weeks time is granted to file counter affidavit.

Await return of notice to other respondents.

Petitioner is directed to file affidavit regarding proof of dasti service on the remaining unserved respondents.

List the matter on 24-7-2009.

va

(ASHOK MENON)
Registrar